### **COURT-I**

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 443 OF 2017 IN</u> DFR NO. 1465 OF 2017

Dated: 22<sup>nd</sup> August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

# In the matter of:

Punjab State Power Corporation Limited .... Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Rhia Luthra

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Mr. Anurag Sharma for R-2

## <u>ORDER</u>

#### IA NO. 443 OF 2017

(Appli. for condonation of delay in filing the appeal)

Learned counsel for the appellant seeks a week's time to file the affidavit of service.

List the matter on <u>31.08.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson